

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 28.09.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 2451/19	Karuppayya Mani Rammaya V/s MCGM	R/E	S. S. Lanke	
2.	SU 4018/12	Kveri D. Gaikwad & Anr. V/s Michel S. Joseph	Order	R. K. Mendadkar	
3.	S.C 899/19	Nehru Nagar Police St. V/s Zubeda Nisar Mustafa	Argument	APP	
4.	S.C 939/19	Navghar Police Station V/s Arvinkumar R. Yadav	Citation	APP	
5.	S.C. 410/20	Parksite Police Station V/s Shivaji M. Shinde	Charge	APP	

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Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 544/14	Shaikh Mohd. Shabbir V/s MCGM	N/M Hearing	Inperson	
2.	SU 548/14	Shaikh Mohd. Shabbir V/s MCGM	C/s Reply	Inperson	
3.	SU 551/14	Shaikh Mohd. Shabbir V/s MCGM	C/s Reply	Inperson	
4.	SU 2742/11	Hariraj Family Trust & Ors. V/s Emgee Green Co.op. Hsg.	HCTB	Nandini Joshi	
5.	SU 4418/11	Emgee Green Chs. Ltd. V/s MCGM	HCTB	Dholkia Law Ass.	
6.	SU 3856/13	Pradeep Pransukhlal Sagar Zaveri V/s Jagdish Pransukhlal Sagar	HCTB	Navdeep Vora & Ass.	
7.	SU 494/13	P. M. Gurnani V/s MCGM	Argument	R. D. Thorat	
8.	St. 4311/20	Mapletree Property Pvt. Ltd. V/s. MCGM	N/M Reply		

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 30.09.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 1330/15	Shyam R. Singh V/s. MCGM	HCTB	S. B. Legal Ass.	
2.	St. 4147/20	Avinash G. Jain V/s MCGM	N/M Hearing		
3.	St. 4148/20	Swastik Jewellers V/s MCGM	N/M Hearing		
4.	St. 4149/20	Swastik Jewellers V/s MCGM	N/M Hearing		
5.	St. 4240/20	Dinesh G. Dubey V/s MCGM	N/M Hearing		
6.	St. 4302/20	Bhavarlal S. Jain V/s MCGM	N/M Hearing		
7.	SU 853/19	Vijay N. Jamsandekar V/s Shrinivas Cotton Mills & Ors.	Order	Indira Jalgaonkar	
8.	SU 854/19	Swati S. Nalawade V/s Shrinivas Cotton Mills & Ors.	Order	Indira Jalgaonkar	
9.	SU 855/19	Savita C. Birwadkar V/s Shrinivas Cotton Mills & Ors.	Order	Indira Jalgaonkar	
10.	St. 4031/20	Sumandar Prop. Develpers Pvt. Ltd V/s MCGM	N/M Hearing	P. D. Gandhi	
11.	St. 4032/20	Sumandar Prop. Develpers Pvt. Ltd. V/s MCGM	N/M Hearing	P. D. Gandhi	
12.	St. 4180/20	Sumandar Prop. Develpers Pvt. Ltd. V/s MCGM	N/M Hearing	P. D. Gandhi	
13.	SU 2410/17	Shaila M. Naik V/s MCGM	N/M Hearing	M/s N. N. Vaishnawa & Co.	
14.	SU 2448/17	Yogesh K. Bele & Ors. V/s MCGM	N/M Hearing	M/s N. N. Vaishnawa & Co.	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 01.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 680/16	Ayaz Z. Hawa V/s MCGM	HCTB	D. A. Thorat	
2.	SU 703/16	Ayaz Z. Hawa V/s MCGM	HCTB	D. A. Thorat	
3.	St. 4287/20	Subhash R. Khanvilkar V/s MCGM	N/M Hearing		
4.	SU 1513/19	Lindwall J. Rodrigues V/s Hemanand B. Namdarian & MCGM	N/M Hearing	Omprakash Tiwari	
5.	SU 924/20	Kishor P. Koli V/s MCGM	N/M Hearing	A. M. Saraogi	
6.	St. 3546/20	Darshana N. Worlikar V/s MCGM	N/M Hearing	A. M. Saraogi	
7.	SU 2521/10	Ramniklal C. Savala V/s. MCGM	Argument	M. V. Chheda	
8.	SU 1960/16	Ramjiyavan R. Yadav V/s MCGM	Draft Issues	R. Narvankar	
9.	SU 1426/17	Mirabai D. Bansode V/s MCGM	Draft Issues	R. Sonawane	
10.	SU 205/16	Saifee K. Kakajiwala V/s MCGM	C/s Hearing	S. Y. Thorat	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 03.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 2891/11	Harkesh M. Pal V/s MCGM	HCTB	V. S. Bhadkamkar	
2.	SU 2739/19	Firoze B. Munshi Varsi V/s MCGM	Argument	A. M. Saraogi	
3.	SU 920/08	Safiruddin @ S. P. Khan V/s MCGM	Argument	S. P. Srivastava	
4.	SU 1479/11	Floze Banu M Varsi V/s MCGM	Argument	P. D. Gandhi	
5.	SU 2658/19	Raja P. Devendra V/s MCGM	Arguments	A. R. Pande	